



2026:AHC:17517-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 719 of 1995

Kunwar Singh Alias Hilganti

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	: J.N. Mishra, J.S.Sengar, Jagat Narayan Mishra
Counsel for Respondent(s)	: A.G.A., D.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 29.08.2025, sole appellant, namely, Kunwar Singh alias Hilganti, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
Kumar Manish